

Statement 31: Capital Receipts and Capital Expenditure

(Rs. crore)

State	Capital Receipts			Capital Expenditure		
	2006-07 (Accounts)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	2006-07 (Accounts)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)
1	2	3	4	5	6	7
I. Non-Special Category						
1. Andhra Pradesh	13,548	22,943	26,980	15,210	23,127	27,556
2. Bihar	3,524	3,918	4,967	6,551	9,020	9,636
3. Chhattisgarh	1,473	2,481	3,078	3,188	4,424	4,910
4. Goa	703	766	979	708	817	1,213
5. Gujarat	9,454	8,658	10,277	9,968	9,480	11,206
6. Haryana	4,824	2,089	3,943	3,276	4,117	4,764
7. Jharkhand	5,149	4,598	2,697	4,492	5,264	5,269
8. Karnataka	7,997	4,096	11,867	10,649	10,630	13,434
9. Kerala	5,798	7,529	7,863	2,335	3,766	4,301
10. Madhya Pradesh	6,002	6,448	6,995	7,854	9,585	9,715
11. Maharashtra	15,086	5,400	18,290	14,456	16,050	17,616
12. Orissa	2,949	3,521	5,266	3,574	5,307	5,242
13. Punjab	4,808	5,926	5,503	7,753	4,621	4,768
14. Rajasthan	7,022	9,562	8,314	6,902	9,214	8,817
15. Tamil Nadu	11,320	9,871	12,014	12,882	13,047	13,202
16. Uttar Pradesh	21,375	8,992	16,997	19,284	22,124	26,144
17. West Bengal	13,072	15,781	16,808	7,042	8,576	8,955
II. Special Category						
1. Arunachal Pradesh	255	496	433	889	1,191	519
2. Assam	1,493	2,181	2,120	2,028	4,076	4,732
3. Himachal Pradesh	2,009	2,189	2,947	2,447	2,126	3,024
4. Jammu and Kashmir	1,895	3,145	2,833	3,806	5,361	6,193
5. Manipur	692	494	568	1,211	1,582	1,602
6. Meghalaya	322	439	421	413	715	793
7. Mizoram	246	214	325	578	664	455
8. Nagaland	386	472	409	863	1,149	1,055
9. Sikkim	173	322	453	366	755	906
10. Tripura	354	101	253	819	1,320	1,768
11. Uttarakhand	1,120	2,002	1,706	2,039	3,165	3,579
All States	1,43,049	1,34,635	1,75,306	1,51,582	1,81,273	2,01,374
<i>Memo item:</i>						
1. NCT Delhi	4,231	954	298	5,211	8,501	9,008
2. Puducherry	452	445	1,351	460	387	339

Note : 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.
2. Also see Notes to Appendix III and IV.

Source : Budget Documents of the State Governments.